

The Minister of External Affairs (Shri M. C. Chagla): (a) Government have noted British Government's desire to internationalise the Island of Perim.

(b) The future of Perim is of interest to Government of India.

(c) Government is watching developments.

Television sets for Educational Institutions

7360. Shri Atam Das: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Television is becoming popular among the teachers and students in Delhi; and

(b) if so, whether there is any proposal under consideration of Government to instal Television Sets in educational institutions in other cities of the country?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) No, Sir. Television is for the present confined to Delhi. Television sets can be installed in educational institutions in other cities of the country only when the plan to set up T.V. stations in other parts of the country has been executed.

Remark of Deputy High Commissioner of India in Ceylon

7361. Shri Nanja Gowder:
Shri Hem Barua:
Shri Rabi Ray:
Shri Molahu Prasad:
Shri George Fernandes:
Shri Ram Sewak Yadav:
Shri Srinibas Misra:

Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that the remark made by the Deputy High Commissioner of India in Ceylon at a press conference in Colombo on the 12th July, 1967 has evoked critical comment; in Ceylon; and

1689 (Ai) LSD-5.

(b) if so, Government's reaction thereto?

The Minister of External Affairs (Shri M. C. Chagla): (a) The remark was not made at the Press Conference but as an aside to a particular correspondent. Only one or two newspapers commented adversely on it.

(b) The remark was an aside in a lighter vein. We have close understanding and friendly relationship with Ceylon and the Government of Ceylon have not misunderstood the remark or raised the matter with us.

एक परमाणु वैज्ञानिक द्वारा आत्महत्या

7362. श्री सिद्धेश्वर प्रसाद :
श्री यशवन्तरसिंह कुशाबाहू :
श्री रघुवीर सिंह शास्त्री :
श्री प्रकाशवीर शास्त्री :
श्री रामावतार शर्मा :
श्री आत्म दास :
डा० सूर्य प्रकाश पुरी :
श्री हुकूम चन्द कछवाय :
श्री शिवकुमार शास्त्री :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भाभा परमाणु अनुसन्धान केन्द्र, ट्राम्बे के एक वैज्ञानिक श्री रवि कुमार शर्मा ने हाल में विष खाकर आत्म हत्या कर ली थी ;

(ख) क्या उनके द्वारा आत्म हत्या किये जाने के कारणों का पता लगाने के लिये कोई जांच कराई गई है ;

(ग) यदि हां, तो उसका क्या परिणाम निकला ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

प्रधान मंत्री तथा अनु शक्ति मंत्री (श्रीमती इन्दिरा गांधी) : (क) जी हां ।

(ख), (ग) तथा (घ). यह विषय अपमृत्यु विचारक के न्यायालय में विचाराधीन है तथा उनका निर्णय अभी प्राप्त नहीं हुआ है ।

Army Reservists

7363. **Shri M. L. Sondhi:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Army Reservists, who are Central Government employees, are not given free ration when called at the time of Emergency;

(b) whether it is also a fact that the retaining fee of Rs. 20 per month allowed to civil employees is not given to them in the Army duty when the reservists draw the civil pay and on the other hand Rs. 25 is deducted from their salary on account of ration;

(c) whether it is further a fact that when a reservist is called for duty in emergency, city compensatory allowance and house rent allowance are not paid although his family resides at the place of duty at Delhi/New Delhi; and

(d) if the reply to parts (a) to (c) above be in the affirmative, whether Government propose to stop deduction of Rs. 25 and allow them to draw city compensatory allowance and house rent allowance in the interest of equity and justice when the reservist is called for emergency duties?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) Central Government employees who are reservists, when called up for active service with the colours during an emergency, are given free rations as in the case of all other Army personnel. In the case of those employees who are paid civil rates of pay and allowances because these rates are more favourable than the military rates of pay and allowances, a deduction of Rs. 25 per month on account of free rations is made from their civil pay and allowances.

(b) The retaining fee of Rs. 20 p.m. ceases to be admissible to Army reservists (whether or not they are civil Government employees) when they are called up for colour service, as they become eligible to draw pay and allowances during such service. As indicated in reply to part (a) above, a deduction of Rs. 25 p.m. on account of rations is made only in the case of those employees who are paid civil rates of pay and allowances.

(c) As in the case of other Army personnel, all local and compensatory allowances and compensation in lieu of quarters are paid (where admissible) to reservists called up for colour service, with reference to the place of posting of the individual concerned and not with reference to the place of residence of his family.

(d) In view of the position explained in answers to parts (a) to (c), it is not proposed to change the existing rules.

Visit of Indians to Pakistan

7364. **Shri D. N. Patodia:**
Shri R. Barua:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Government of Pakistan do not allow Indians to visit Pakistan in connection with their business connections in that country;

(b) whether after the 1965 Indo-Pakistan conflict, some new restrictions have been imposed by Pakistan to grant visas to Indians to go there; and

(c) the categories of Indians which are allowed by the Government of India as well as of Pakistan to visit Pakistan these days?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). Before the 1965 Indo-Pak conflict, the grant of visas for travel between India and Pakistan was regulated under Indo-Pak Passport and Visa